

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No. 1273 of 2014**

***Registrar (Judicial) Suo Motu*** ..... ***Petitioner***  
Mr. Gautam Misra, Sr. Advocate  
(Amicus Curiae)

*-versus-*

***State of Odisha & others*** ..... ***Opposite Parties***  
Mr. A. Parija, Advocate General  
assisted by Mr. M.K. Khuntia, AGA

**CORAM:**  
**JUSTICE S. TALAPATRA**  
**JUSTICE SAVITRI RATHO**

**ORDER**  
**19.07.2023**

**Order No.**  
51.

1. This matter is taken up through hybrid mode.
2. At the request of Mr. G. Misra, learned Senior Counsel, let the matter be listed on 24<sup>th</sup> July, 2023.
3. In respect of the creation of the 494 posts in the district judiciary, Mr. A. Parija, learned Advocate General appearing for the State has categorically stated that, if a period of six months is provided to the Government, those posts will be created for recruitment without attaching any further conditions.

***(S. Talapatra)***  
***Judge***

***(Savitri Ratho)***  
***Judge***